

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated: 22nd January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member**

M/s. Maruti Suzuki India Ltd. ... Appellant(s)

Versus

**Haryana Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. C.K. Rai
Mr. Vishal Anand &
Ms. Awantika Manohar
for R-2

ORDER

Post the matter for hearing on **15.02.2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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